

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILISERS, AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT (SHRI EDUARDO FALEIRO) : (a) and (b) The existing revival package for IDPL which was approved by the BIFR on 10/2/1994 envisages fresh financial assistance including a Grant-in-Aid of Rs.66 crores over a period of 3 years beginning from 1993-94. A total sum of Rs.111.31 crores was given to IDPL in last two years i.e. 1993-94 and 1994-95. IDPL management has now proposed modifications in the existing revival package. The modifications, inter-alia, envisage further financial assistance of about Rs. 93 crores.

Under the provisions of Sick Industrial Companies (Special Provisions) Act, 1985, it is only the BIFR who has the powers to appoint an Operating Agency.

(c) to (e). The fresh financial assistance and other reliefs envisaged in the proposed modifications would require approval of the Central Government including the Finance Ministry. The modifications proposed in the revival plan also include the requirements of Madras unit of IDPL.

Breakdown of DTC

2588. SHRI TARA SINGH :

SHRI V. SREENIVASA PRASAD :

SHRI SURENDRA PAL PATHAK :

Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether attention of the Government has been drawn to the newsitem captioned, "DTC on the verge of breakdown" appearing in the Hindustan Times dated July 11, 1995;

(b) if so, the facts and details thereof;

(c) whether the Government propose to hand over it to the Government of National Capital Territory of Delhi; and

(d) if so, the factual position in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER) : (a) Yes, Sir.

(b) Although the financial position of D.T.C. is not satisfactory, it cannot be said that D.T.C. is on the verge of breakdown. However, the Government is making all-out efforts to improve the financial position of DTC.

(c) Yes, Sir.

(d) As Delhi has become a Union Territory with a

separate Government, Government of National Capital Territory of Delhi was requested to accept the transfer of DTC. However, Government of National Capital Territory of Delhi have raised a number of conditions before accepting the transfer of DTC.

Power Supply to Agra

2589. SHRI BHAGWAN SHANKAR RAWAT : Will the Minister of POWER be pleased to state :

(a) whether a suggestion is under consideration of the Union Government for supply of uninterrupted electricity to Agra for protecting Taj Mahal from environment pollution;

(b) if so, the details thereof;

(c) the action proposed to be taken by Government thereon;

(d) if not, the Government are preparing any action plan in this regard;

(e) whether the concerned State Government has submitted any action plan to the union Government in this regard; and

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI URMILABEN CHIMANBHAI PATEL) : (a) to (f). Yes, Sir. Union Government have decided to make available additional power from Auraiya Gas Based Station and assist UPSEB in upgradation of Transmission and Distribution system in the area to ensure uninterrupted power supply in the Agra-Mathura region. Following the advise of the Union Government, UPSEB has now submitted a project report for upgradation of Transmission and Distribution system of Agra region.

Employment to Poor and Widow

2590. SHRI GOVINDA CHANDRA MUNDA : Will the Minister of URBAN AFFAIRS & EMPLOYMENT be pleased to state :

(a) whether the Union Government has any proposal under its consideration to constitute a committee for providing employment to poor, widow and helpless women on priority basis;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI P.K. THUNGON) : (a) to (c). The information is being collected and will be laid on the Table of the Sabha.